

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:336

ANSWERED ON:16.12.2011

DISTRIBUTION OF NUTRITIONAL MEALS

Kaswan Shri Ram Singh;Singh Alias Pappu Singh Shri Uday

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether cases of alleged corruption/irregularities/black marketing in the distribution of nutritional meal under the Integrated Child Development Services(ICDS) Scheme have come to the notice of the Government recently;
- (b) if so, the State-wise details thereof alongwith the action taken thereon;
- (c) the details of the norms for distribution of nutritional meals received from various sources;
- (d) whether the Government proposes study to review the existing system of distribution of nutritional meal through Anganwadi Centres under ICDS Scheme; and
- (e) if so, the details thereof ?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF LOK SABHA STARRED QUESTION NO. +336 REGARDING DISTRIBUTION OF NUTRITIONAL MEALS BY SHRI RAM SINGH KASWAN AND SHRI UDAY SINGH FOR ANSWER ON 16/12/2011.

(a) & (e): Under the Integrated Child Development Services (ICDS) Scheme, the responsibility for procurement and distribution of food for Supplementary Nutrition Programme (SNP) and management thereof rests with the States/UTs. Thus, any complaint of corruption /irregularity/black marketing, if received by the Govt. of India, is referred to the concerned States/UTs for appropriate action in the matter.

Since April 2011 till now a total of 18 complaints have been received regarding SNP, 1 from Madhya Pradesh, 2 from Rajasthan, 10 from UP, 1 from Jharkhad, 1 from Uttarakhand, 1 from Haryana, 1 from Delhi and 1 from Nagaland. All these complaints are about irregularities in management of SNP. These have been forwarded to the State Governments for appropriate action and report.

The types of food / feeding, financial and nutritional norms for supply of Supplementary Nutrition under ICDS Scheme is annexed. There is no proposal at present to undertake study to review the existing system of distribution of nutritional meals. However, ICDS being a Centrally Sponsored Scheme, its implementation is monitored through prescribed monthly and annual progress reports, reviews, as well as supervision visit, etc. Food samples are also collected by the field unit of Food and Nutrition Board (FNB) for quality assessment. Based on the inputs and feedback received, State Government/UT Administration are addressed through letters and review meetings to address the deficiencies and work towards better implementation of the Scheme. Further, in order to improve the implementation of ICDS Scheme including the delivery of SNP, Government has recently set up a 5-tier monitoring & review mechanism at National, State, District, Block and Anganwadi Levels and has issued the guidelines on 31.3.2011.